

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07/02/2020

O.A./260/60/2020

SUDHIRAM JENA
-V/S-
D/O POST

ITEM NO:8

FOR APPLICANTS(S) Adv. : Mr. C. P. Sahani

FOR RESPONDENTS(S) Adv.: Mr. C. M. Singh

Notes of The Registry	Order of The Tribunal
	Heard Learned counsel for the applicant and Mr. C. M. Singh, Learned Counsel who appeared on behalf of respondents. The case of the applicant is that although he was posted as GDSMD, Sailada on regular basis vide order dated 15.12.2004 (Annexure A/2), the same post was again shown as vacant and notified to be filled up vide notification dated 10.03.2019 (Annexure A/3). He further submits that representation of the applicant at Annexure A/5 is pending before respondent No. 3.
	Learned counsel for the respondents submitted that as per his instructions, one person has been selected for the post in question.
	Under the circumstances, the OA is disposed of at this stage without expressing any opinion on merit of the matter, with a direction to Respondent No. 3/Competent Authority to consider the representation of the applicant at Annexure A/5 and dispose of the same as per provisions of law by passing a speaking order, copy of which is to be communicated to the applicant within a period of two months from the date of receipt of copy of this order. Till that communication of above order by Respondent No.5/Competent Authority as stated above, the applicant will not be disturbed from his place of posting as on today.
	Urgent copy of the order to Learned counsel of both the sides.

With this observation the OA is disposed of.

(GOKUL CHANDRA PATI)
MEMBER (A)

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